

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

T.C.P. No. 767/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

BBR (India) Pvt. Ltd.
v/s.
Turning Point Estates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

The Counsel for the Petitioner is present. None present from the side of
Corporate Debtor.

At request of the Petitioner's Counsel, list this matter on 21.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)